

**COURT-I**

(Appellate Jurisdiction)

**APPEAL NO. 335 OF 2018 &  
IA NO. 1414 OF 2018 & IA No. 1075 of 2019**

**Dated : 22<sup>nd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Pinpoint Energy K1 Private Limited**

**.... Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Balaji Srinivasan  
Mr. Aishwarya Choudhary for R-2

**ORDER**

Rejoinder, if any, shall be filed within four weeks' time i.e. on or before 26.08.2019 after duly serving advance copy to the other side. Registry is directed to show the name of the Appellant's counsel (Mr. Gautam Swarup) in the cause list.

List the matter on **09.09.2019**. In the meantime, pleadings be completed.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/mkj*